

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1429  
ANSWERED ON:27.11.2009  
NATIONAL URBAN POOR FUND  
Pratapsinh Shri Chauhan Prabhatsinh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Union Government has set-up a National Urban Poor Fund (NUPF) in the recent past;
- (b) if so, the details thereof and the purpose behind it;
- (c) whether the Union Government provides financial assistance to the State Governments from the said fund; and
- (d) If so, the financial assistance provided to the State Governments from the said fund during the current year, State-wise?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (d).: The Guidelines of the Sub-Mission on Basic Services to the Urban Poor (BSUP) under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched on 3rd December 2005, envisage the establishment of Basic services to the urban Poor Fund at the State level. The Guidelines envisage that wherever State Level Nodal Agency releases Central and State fund to the implementing agencies as soft loan or grant-cum loan, it would ensure that at least 10 per cent of the funds released are recovered and ploughed into a revolving Fund. This fund would be utilized to meet operation and maintenance expenses of the assets created under the Sub-Mission. At the end of the Mission period, the revolving Fund may be graduated to State Basic Services to the Urban Poor Fund.

Mandatory reforms given in the Guidelines for Basic Services to the Urban Poor (BSUP) also provide for the internal earmarking within Urban Local Body (ULB) budgets for basic services to the urban poor. The Government of India has addressed State Governments for earmarking at least 25 per cent of municipal budget for the purpose, eventually leading to creation of Basic Services to the Urban Poor Fund at the ULB level.

Union Government has not set up any National Urban Poor Fund.